

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 20

Dated Guwahati, the 1st March, 2011

**Hon'ble the Chief Justice has been pleased to
constitute the Public Interest Litigation Bench as follows: -**

- (1) Division Bench - I would hear all matters of Public Interest Litigation.**
- (2) In the absence of Division Bench - I, the next Division Bench will hear matters of Public Interest Litigation.**

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III - 70/2004/ 886 - 904 IG Dated 3rd March, 2011